

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).
5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

STATE OF U.P & ANR.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 28/07/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Pawan Upadhyay,Adv.
 Ms. Sharmila Upadhyay,Adv.

For Respondent(s) Mr.Rajeev Kumar Dubey,Adv.
 Mr. Samar Vijay Singh,Adv.

 Mr.Uzmi Jameel Husain,Adv.
 Mr. Shakil Ahmed Syed,Adv.

 Mr. Subhasish Mohanty,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No.5183/2014

The respondent No.2 has already filed the counter affidavit. The respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(Crl.) No.5184/2014

The respondent Nos.1 & 2 have failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to take fresh steps for the service of notice to the unserved respondent Nos.3 & 4.

List the matter again on 08.09.2016.

(RAJESH KUMAR GOEL)
Registrar

SB